

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 75 of 2014

Dated : 22nd August, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar**

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Nabha Power Ltd. & Anr. Respondent (s)

Counsel for the Appellant (s):

**Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

Counsel for the Respondent(s):

**Mr. Arun Sharma for
Mr. Tajender K. Joshi for
R.1
Mr. Sakesh Kumar &
Ms. Arushi Anthwal for R-2**

ORDER

Post the matter for hearing on **12th September, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**